NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Abhinau Parthasarathy coursel for Fag T.K. Bhaskag Respondents

2) S.M. Meera Mohideen for John

Conmol for Massonla

ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter and provided a copy of the counter to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request. Put up on 05.01.2018.

-50 -S Vijayaraghavan Member (Technical)

- Sd-K Anantha Padmanabha Swamy Member (Judicial)